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By RBT

FORM 'E'

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -4/2018/ 87 / RTI

Dated 23rd April, 2018

From **Smt. A. Ajitsaria**
Registrar (Judl.) & PIO
Gauhati High Court

To **Shri Sundeep Baudh,**
Hapur,
UP, PIN-245101

Sub: Furnishing of Information under RTI Act, 2005

Ref: Forwarding letter No.15011/96/2016-Jus (AU) dtd 26.12.2017
of the Section Officer & CAPIO, Ministry of Law & Justice
(Department of Justice), Government of India.

Sir,

With reference to your RTI application dated 14.12.2017,
copy of which was received on 03.04.2018 (Regd. ID No.65/18), information
pertaining to query, is provided herein below:

Reply to query No.1 : Statement regarding Pending cases in the Gauhati High
Court as on 28.02.2018:

Name of the Bench	civil	criminal
Principal Seat at Guwahati	22962	5245
KOHIMA Bench	373	15
Aizawl Bench	352	26
Itanagar Bench	1130	96

Reply to query No. 2 : List of sitting Hon'ble Judges of Gauhati High Court is
available at www.ghconline.gov.in

Data with regard to community of Hon'ble Judges are as below:

General	SC	ST	OBC	TOTAL
14	Nil	4	Nil	18

Reply to query No. 3 : Does not relate to Gauhati High Court

Reply to query No. 4 : Data is not available.

Yours faithfully,

23.4.18

Registrar(Judl) & PIO

25-4-18

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8/12 By Post

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -4/2018/ 95 / RTI

Dated 2nd May, 2018

From **Smt. A. Ajitsaria
Registrar (Judl.) & PIO
Gauhati High Court**

To ✓ **Shri Dulal Bora,
Kainadhora Tiniali,
House No.-118,
Khanapara, Guwahati-22**

Sub: **Furnishing of Information under RTI Act, 2005**

Ref: **Forwarding letter No. JDJ/25/2018/4 (eCF No.65247) dtd
12.04.18 of the SPIO /Joint LR & Jt. Secretary to the Govt
of Assam, Judicial Department.**

Sir,

With reference to your RTI petition No. DB.4588/17/(B)
dated 14.02.2018, copy of which was received on 23.04.2018 (Regd. ID
No.76/18), information pertaining to queries are provided herein below:

Reply to query No.1 to 6: Information sought for relates
to Government and is not available in the Gauhati High Court.

Yours faithfully,

AA 2.5.18

Registrar(Judl) & PIO

Memo No. HC. XXXV - 4/2018/ 96 /RTI Dated 2nd May, 2018

Copy for information to:

1. The SPIO/Joint LR & Joint Secretary to the Govt. of Assam, Judicial
Department, Judicial Branch, Dispur Guwahati-6

AA 2.5.18

Registrar (Judl) & PIO

8/5/18

O/c

By Post

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FORM 'E'

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -4/2018/ 97 / RTI

Dated 2nd May, 2018

From **Smt. A. Ajitsaria
Registrar (Judl.) & PIO
Gauhati High Court**

To **Shri Dulal Bora,
Kainadhora Tiniali,
House No.-118,
Khanapara, Guwahati-22**

Sub: **Furnishing of Information under RTI Act, 2005**

Ref: **Forwarding letter No. JDJ/25/2018/4 (eCF No.65247) dtd 12.04.18 of the SPIO /Joint LR & Jt. Secretary to the Govt of Assam, Judicial Department.**

Sir,

With reference to your RTI petition No. DB.4589/17/(B) dated 14.02.2018, copy of which was received on 23.04.2018 (Regd. ID No.77/18), information pertaining to queries are provided herein below:

Reply to query No.1 to 6: Information sought for relates to Government and is not available in the Gauhati High Court.

Yours faithfully,

[Signature] 2.5.18

Registrar(Judl) & PIO

Memo No. HC. XXXV - 4/2018/ 98 /RTI Dated 2nd May, 2018

Copy for information to:

- 1. The SPIO/Joint LR & Joint Secretary to the Govt. of Assam, Judicial Department, Judicial Branch, Dispur Guwahati-6

[Signature] 2.5.18

Registrar (Judl) & PIO

[Handwritten signature]
25/18

